

NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH  
*(through web-based video conferencing platform)*

Item No. 28  
CP No. (IB)-32/9/JPR/2020  
Under Section 9 of IBC, 2016

In the matter of:

Superior Kitchenware Pvt. Ltd.

...Operational Creditor

Versus

Sohang Enterprises Pvt. Ltd.

... Corporate Debtor

Due to administrative reasons, the matter is reposted to 08.06.2021.

Sd—

Assistant Registrar

April 15, 2021  
H.A